

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

64. C.P. 3897/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.11.2019**

NAME OF THE PARTIES: Catalyst Asset Reconstruction Pvt Ltd.

SECTION 66 OF COMPANIES ACT, 2013.

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**ORDER**

Due to paucity of time the matter is adjourned to 09.01.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)